

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP 396/252(1)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 13.08.2018

NAME OF THE PARTIES: Bela Management Consultings Pvt Ltd

Vs

ROC, Pune

Section 252(1) of the Companies Act, 2013.

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**ORDER**

36. **CP 396/251(1)/2018**

At request of the Petitioner Counsel, list this matter on 29.8.2018.

SD/-

RAVIKUMAR DURAISAMY  
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)